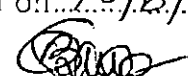


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

~~CA/TA/MP~~ No. 419 /1993 (in OA No. 471)
Central Excise & Customs Employees Union - Versus U.O. 2/93

Date of Order	Orders
	This is an M.P. (in OA No. <u>471/93</u>) for permission to file joint application in the OA. It is in order. SO. (5)
<u>6.8.93.</u> RRasp not available 25/8/93 Copy sent for the opp on vide 6093 dte 1-9-93 Q	Mr. Amrit Surolia - Counsel for the applicants Register & Put up in Court for admission on <u>10/8/93</u> along with OA-93  REGISTRAR C.A.T., JAIPUR <u>10/8/93</u> Mr. Amrit Surolia - Counsel for the Petitioner Heard. m.p. for joint filing a joint pe m.p. stands dis accordingly.  (O. P. Sharma) Administrative Member